Schedule I

Chapter 1: Trading

1. *Circular No. SMD/RCG/CIR/(BKG)/293/95 dated March 14, 1995.*
2. *Circular No. SMD/POLICY/IECG/ 1 – 97 dated February 11, 1997.*
3. *Circular No. SMDRP/POLICY CIR-2/99 dated January 14, 1999.*
4. *Circular No. SMDRP/POLICY/Cir-8/99 dated April 26, 1999.*
5. *Circular No. SMDRP/POLICY/CIR-32/99 dated September 14, 1999.*
6. *Circular No. SMDRP/Policy/Cir.- 21/99 dated July 08, 1999.*
7. *Circular No. SMDRP/POLICY/CIR-04/2000 dated January 20, 2000.*
8. *Circular No. SMDRP/Policy/Cir-41/2000 dated September 11, 2000.*
9. *Circular No. SMDRPD/Policy/Cir-37 /2001 dated June 28, 2001.*
10. *Circular No. SMDRP/Policy/CIR-39/2001 dated July 18, 2001.*
11. *Circular No. SMDRP/POLICY/CIR-14/2002 dated June 25, 2002.*
12. *Circular No. SEBI/SMD/SE/11/2003/31/03 dated March 31, 2003.*
13. *Circular No. SEBI/MRD/SE/Cir- 42 /2003 dated November 19, 2003.*
14. *Circular No. SEBI/MRD/SE/Cir- 32/2003/27/08 dated August 27, 2003.*
15. *Circular No. SEBI/MRD/SE/Cir-34 /2003/29/09 dated September 29, 2003*
16. *Circular No. SEBI/MRD/SE/Cir-38/2003 dated October 8, 2003*
17. *Circular No. SEBI/MRD/SE/Cir-7 /2004 dated January 14, 2004.*
18. *Circular No. SEBI/MRD/SE/Cir- 12/2004 dated February 26, 2004.*
19. *Circular No SEBI/MRD/Policy/CIR-13/2004 dated March 3, 2004.*
20. *Circular No. SEBI/MRD/Policy/AT/Cir-20/2004 dated April 30, 2004.*
21. *Circular No. MRD/DoP/SE/Cir-28/2004 dated August 23, 2004.*
22. *Circular No. MRD/DoP/SE/Cir- 35/2004 dated October 26, 2004.*
23. *Circular No. MRD/DoP/SE/Cir- 19 /05 dated September 2, 2005.*
24. *Circular No. MRD/DoP/SE/Cir- 8 /2006 dated July 13, 2006.*
25. *Circular No. MRD/DoP/Dep/Cir-09/06 dated July 20, 2006.*
26. *Circular No. MRD/DoP/Dep/SE/Cir -09/06 dated July 20, 2006.*
27. *Circular No. MRD/DoP/Dep/SE/Cir-13/06 dated September 26, 2006.*
28. *Circular No. MRD/DoP/Dep/SE/Cir -17/06 dated October 27, 2006.*
29. *Circular No. MRD/DoP/Cir-05/2007 dated April 27, 2007.*
30. *Circular No. MRD/DoP/SE/Dep/Cir- 14 /2007 dated December 20, 2007.*
31. *Circular No. MRD/DoP/SE/Cir- 05 /2008 dated March 19, 2008.*
32. *Circular No. MRD/DoP/Cir-20/2008 dated June 30, 2008.*
33. *Circular No. MRD/DoP/SE/Cir- 31 /2008 dated October 31, 2008.*
34. *Circular No. MRD/DoP/ Cir-05/2009 dated May 20, 2009.*
35. *Circular No. MRD/DoP/SE/Cir-14/2009 dated October 14, 2009.*
36. *Circular No. MRD/DoP/SE/Cir- 21 /2009 dated December 9, 2009.*
37. *Circular No. SEBI/MRD/DoP/SE/Dep/Cir- 01 /2010 dated January 06, 2010.*
38. *Circular No. SEBI/MRD/DoP/SE/RTA/Cir-03/2010 dated January 07, 2010.*
39. *Circular No. MRD/DP/14/2010 dated April 26, 2010.*
40. *Circular No. CIR/MRD/DP/21/2010 dated July 15, 2010.*
41. *Circular No CIR/MRD/DP/30/2010 dated September 6, 2010.*
42. *Circular No. CIR/MRD/DP/32/2010 dated September 17, 2010.*

43. *Circular No. CIR/MRD/DP/ 33/2010 dated October 07, 2010.*
44. *Circular No. CIR/MRD/DP/07/2011 dated June 16, 2011.*
45. *Circular No. CIR/DNPD/6/2011 dated July 5, 2011*
46. *Circular No. CIR/MRD/DP/01/2012 dated January 20, 2012.*
47. *Circular No. CIR/MRD/DP/02/2012 dated January 20, 2012.*
48. *Circular No. CIR/MRD/DP/05/2012 dated February 01/ 2012.*
49. *Circular No. CIR/MRD/DP/7/2012 dated February 23, 2012.*
50. *Circular No. CIR/MRD/DP/8/2012 dated February 27, 2012.*
51. *Circular No. CIR/MRD/DP/18/2012 dated July 18, 2012.*
52. *Circular No. CIR/MRD/DP/30/2012 dated November 22, 2012.*
53. *Circular No. CIR/MRD/DP/34/2012 dated December 13, 2012.*
54. *Circular No. CIR/MRD/DP/03/2013 dated January 24, 2013*
55. *Circular no. CIR/MRD/DP/04/2013 dated January 25, 2013.*
56. *Circular No. CIR/MRD/DP/05/2013 dated February 08, 2013.*
57. *Circular No. CIR/MRD/DP/6/2013 dated Februaty 14, 2013.*
58. *Circular No. CIR/MRD/DP/17/2013 dated May 30, 2013.*
59. *Circular No. CIR/MRD/DP/18/2013 dated May 30, 2013.*
60. *Circular No. CIR/MRD/DP/25/2013 dated September 03, 2013.*
61. *Circular No CIR/MRD/DP/27/2013 dated September 12, 2013*
62. *Circular No. CIR/MRD/DP/38/2013 dated December 19, 2013.*
63. *Circular No. CIR/MRD/DP/04/2014 dated February 06, 2014.*
64. *Circular No. SEBI/MRD/DP/19/2014 dated June 03, 2014.*
65. *Circular No. CIR/MRD/DP/14/2014 dated April 23, 2014.*
66. *Circular No. CIR/MRD/DP/24/2014 dated August 08, 2014.*
67. *Circular No. CIR/MRD/DP/32/2014 dated December 01, 2014.*
68. *Circular No. CIR/MRD/DP/02/2015 dated January 12, 2015.*
69. *Circular No. CIR/MRD/DP/12/2015 dated June 26, 2015.*
70. *Circular No. CIR/MRD/DP/15/2015 dated July 16, 2015*
71. *Circular No. CIR/MRD/DP/ 36 /2016 dated February 15, 2016.*
72. *Circular No. CIR/MRD/DP/ 65 /2017 dated June 27, 2017*
73. *Circular No. CIR/MRD/DP/54/2017 dated June 13, 2017*
74. *Circular No. CIR/MRD/DP/86/2017 dated August 01, 2017*
75. *Circular No. CIR/MRD/DP/118/2017 dated October 26, 2017*
76. *Circular No. CIR/MRD/DP/122/2017 dated November 17, 2017*
77. *Circular No. SEBI/CIR/MRD/DoP-1/P/125/2018 dated August 24, 2018*
78. *Circular No. SEBI/HO/MRD/DOP I/CIR/P/2018/159 dated December 28, 2018*
79. *Circular No. SEBI/HO/MRD/DOP1/CIR/P/2019/106 dated October 10, 2019*
80. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2019/146 dated November 28, 2019*
81. *Circular No. SEBI/HO/MRD1/DSAP/CIR/P/2020/29 dated February 26, 2020*
82. *Circular No. SEBI/HO/MRD/DCAP/CIR/P/2020/190 dated October 01, 2020*
83. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/227 dated November 06, 2020*
84. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2020/243 dated December 18, 2020*
85. *Circular No. SEBI/HO/MRD/DSA/CIR/P/2021/623 dated September 01, 2021*
86. *CircularNo. SEBI/HO/MRD/MRD-PoD-3/P/CIR/2022/166 dated November 30, 2022.*
87. *Circular No. SEBI/HO/MRD/MRD-PoD-3/P/CIR/2023/10 dated January 10, 2023*

Chapter 2 : Trading Software and Technology

1. *Circular No. SMDRP/POLICY/TTA-14072/CIR-23/99 dated July 12, 1999*
2. *Circular No. SMD/POLICY CIR-33/99 dated October 15, 1999*
3. *Circular No. SMDRP/POLICY/CIR- 06/2000 dated January 31, 2000*
4. *Circular No. SMDRP/Policy/Cir-48/2000 dated October 11, 2000*
5. *Circular No. SMDRP/POLICY/CIR-56/00 dated December 15, 2000*
6. *Circular No. SEBI/SMD/SE/15/2003/29/04 dated April 29, 2003*
7. *Circular No. SEBI/MRD/Policy/SE/15864/2003 dated August 21, 2003*
8. *Circular No. DNPD/ Cir-9/04 dated February 03, 2004*
9. *Circular No. SEBI/MRD/SE/Cir-11/2004 dated February 25, 2004*
10. *Ref. No. DNPD/Cir- 22 /04 dated April 01, 2004*
11. *Ref. No. DNPD/Cir-23/04 dated April 27, 2004*
12. *Ref.No. DNPD/Cir-24/04 dated May 26, 2004 (STP Guidelines)*
13. *Ref.No. DNPD/Cir-25/04dated June 10, 2004*
14. *Ref. No. DNPD/14785/04 dated July 08, 2004*
15. *Ref. No. DNPD/Cir-28/04 dated September 28, 2004*
16. *Circular No. MRD/DoP/SE/Cir-20/2005 dated September 8, 2005*
17. *Circular No. MRD/DoP/SE/Cir- 14/2006 dated September 28, 2006*
18. *Circular No. MRD/ DoP/SE/Cir- 7 /2008 dated April 03, 2008*
19. *Circular No. MRD/ DoP/SE/Cir- 03 /2009 dated February 20, 2009*
20. *Circular No. CIR/MRD/DP/ 25/2010 dated August 27, 2010*
21. *Circular No. CIR/MRD/DP/26/2010 dated August 27, 2010*
22. *Circular No. CIR/MRD/DP/ 36 /2010 dated December 09, 2010*
23. *Circular No. CIR/MRD/DP/8/2011 dated June 30, 2011*
24. *Circular No. CIR/MRD/DP/09/2012 dated March 30, 2012*
25. *Circular No. CIR/MRD/DP/20/2012 dated August 02, 2012*
26. *Circular No. CIR/MRD/DP/16/2013 dated May 21, 2013*
27. *Circular No. CIR/MRD/DP/24/2013 dated August 19, 2013*
28. *Circular No. CIR/MRD/DMS/34/2013 dated November 06, 2013*
29. *Circular No. CIR/MRD/DP/06/2014 dated February 07, 2014*
30. *Circular No. CIR/MRD/DP/07/2014 dated February 11, 2014*
31. *Circular No. CIR/MRD/DP/07/2015 dated May 13, 2015*
32. *Circular No. CIR/MRD/DP/13/2015 dated July 06, 2015*
33. *Circular No. CIR/MRD/DP/17/2015 dated October 08, 2015*
34. *Circular No. CIR/HO/MRD/DP/CIR/P/2016/129 dated December 01, 2016*
35. *Circular No. SEBI/HO/MRD/DP/CIR/P/2017/08 dated January 20, 2017*
36. *Circular no. SEBI/HO/MRD/DP/CIR/P/2018/62 dated April 09, 2018*
37. *Circular No. CIR/MRD/CSC/148/2018 dated December 07, 2018*
38. *Circular No. CIR/MRD/CSC/151/2018, dated December 14, 2018*
39. *Circular No. SEBI/HO/MRD/DoP1/CIR/P/2019/24 dated January 31, 2019*
40. *Circular No. SEBI/HO/MRD1/DSAP/CIR/P/2020/107 dated June 24, 2020*
41. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/227 November 06, 2020*
42. *Circular No. SEBI/HO/MRD1/DSAP/CIR/P/2020/234 November 24, 2020*

43. *Circular No. SEBI/HO/MRD1/DTCS/CIR/P/2021/33 March 22, 2021*
44. *Circular No. SEBI/HO/MRD1/DTCS/CIR/P/2021/590 dated July 05, 2021*
45. *Circular No. SEBI/HO/MRD1/MRD1_DTCS/P/CIR/2022/58 dated May 02, 2022*
46. *Circular No. SEBI/HO/MRD1/MRD1_DTCS/P/CIR/2022/68 dated May 20, 2022*
47. *Circular No. SEBI/HO/MRD-TPD-1/CIR/P/2023/7 dated January 09, 2023*

Chapter 3: Settlement

1. *Ref. No. SE/10118 dated October 12, 1992.*
2. *Ref. SMD-I/22532 dated October 19, 1993.*
3. *Ref. SMD/6059 dated October 17, 1994.*
4. *Circular No. SMD/RCG/2796/96 dated July 16, 1996.*
5. *Circular No. SMD/Policy/IECG/5548/96 dated December 09, 1996.*
6. *Circular No. SMD/POLICY/CIR/7-97 dated April 16, 1997.*
7. *Circular No. SMD/POLICY/SUB BROKER/CIR-12/97 dated June 2 1997.*
8. *Circular No. SMD/POLICY/SGF/CIR-13/97 dated June 09, 1997.*
9. *Circular No. SMD/POLICY/GBDN/CIR-25/97 dated October 09, 1997.*
10. *Circular No. SMD/Policy/Cir-32/97 dated December 03, 1997.*
11. *Circular No. SMD/Policy/Cir-10/99 dated May 04, 1999.*
12. *Circular No. SMD/DBA-1/SS/Policy/Cir-34/2000 dated August 2, 2000.*
13. *Circular No. SMDRP/Policy/Cir-05/2001 dated February 01, 2001.*
14. *Circular No. SMDRP/POLICY /CIR -16/2001 dated March 9, 2001.*
15. *Circular No. SMDRP/POLICY/CIR-42/2001 dated August 10, 2001.*
16. *Circular No. SMDRPD/Policy/Cir-43/2001 dated August 20, 2001.*
17. *Circular No. SMDRP/POLICY/CIR-46/2001 dated September 27, 2001.*
18. *Circular No. SMD/Policy/Cir-03/2002 dated January 30, 2002*
19. *Circular No. SMD/Policy/Cir-08/2002 dated April 16, 2002.*
20. *Circular No. SMD/Policy/Cir-15/2002 dated June 26, 2002.*
21. *Circular No. SMD/Policy/Cir-21/02 dated September 04, 2002.*
22. *Circular No. SMD/POLICY/Cir - /03 dated February 6, 2003.*
23. *Circular No. SEBI/SMD/SE/21 /2003/05/06 dated June 5, 2003.*
24. *Circular No. SEBI/SMD/SE/Cir-26/2003/25/06 dated June 25, 2003.*
25. *Circular No. SEBI/MRD/SE/Cir- 33/2003/27/08 dated August 27, 2003.*
26. *Circular No. SEBI/MRD/SE/SU/Cir-15/04 dated March 19, 2004.*
27. *Circular No. SEBI/MRD/Policy/AT/Cir- 19/2004 dated April 21, 2004.*
28. *Circular No. MRD/DoP/SE/Dep/Cir-30/2004 dated August 24, 2004*
29. *Circular No. MRD/DoP/SE/Cir-38/2004 dated October 28, 2004*
30. *Circular No. MRD/DoP/SE/Cir- 17/2005 dated September 2, 2005*
31. *Circular No. MRD/Dop/SE/Dep/Cir-18/2005 dated September 02, 2005*
32. *Press Releases - PR No.111/2005 dated Sep 02, 2005*
33. *Circular No. MRD/DoP/SE/Cir-21/2006 dated December 14, 2006*
34. *Circular No. MRD/DoP/SE/Cir-07/2009 datad July 21, 2009*
35. *Circular No CIR/MRD/DP/ 39 /2010 dated December 28, 2010*
36. *Circular No. CIR/MRD/DP/06/2011 dated June 16, 2011*
37. *Circular No. CIR/MRD/DP/03/2015 dated March 24 2015*
38. *Circular No. CIR/MRD/DP/28/2014 dated September 29, 2014*
39. *Circular No. CIR/MRD/DRMNP/25/2014 dated August 27, 2014*
40. *Circular No. CIR/MRD/DP/03/2015 dated March 24, 2015*
41. *Circular No. CIR/MRD/DRMNP/8/2015 dated May 14, 2015*
42. *Circular No. CIR/MRD/DRMNP/16/2015 dated August 06, 2015*

43. *Circular No. SEBI/HO/MRD/DRMNP/CIR/P/2016/54 dated May 4, 2016*
44. *Circular No. CIR/MRD/DRMNP/33/2017 dated April 26, 2017*
45. *Press Release No. 49/2018 dated December 03, 2018*
46. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2020/01 dated January 03, 2020*
47. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2020/245 dated December 21, 2020*
48. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2021/03 dated January 08, 2021*
49. *Circular No. SEBI/HO/MIRSD/DoP/P/CIR/2021/595 dated July 16, 2021*
50. *Circular No. SEBI/HO/MRD2/DCAP/P/CIR/2021/628 Dated September 07, 2021*
51. *Circular No. SEBI/HO/MRD2_DCAP/P/CIR/2022/165 dated November 30, 2022*

Chapter 4 : Comprehensive Risk Management for Cash Market and Debt Segment

1. *Circular Nos. MRD/DoP/SE/Cir-07/2005 dated February 23, 2005 and SEBI/HO/MRD2/DCAP/CIR/P/2020/27 dated February 24, 2020*
2. *Circular No. CIR/MRD/DRMNP/9/2013 dated March 20, 2013*
3. *Circular no. CIR/MRD/DRMNP/65/2016 dated July 15, 2016*
4. *Circular no. SEBI/HO/MRD/DRMNP/CIR/P/2019/33 dated February 21, 2019*
5. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2020/27 dated February 24, 2020*
6. *Circular No. MRD/DoP/SE/Cir- 6/2006 dated June 16, 2006*
7. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2020/27 dated February 24, 2020*
8. *Circular No. MRD/DoP/SE/Cir-07/2005 dated February 23, 2005*
9. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2020/127 dated July 20, 2020*
10. *Circulars SEBI/HO/MRD2_DCAP/CIR/2021/0598 dated July 20, 2021*
11. *Circular No. SEBI/HO/MRD2/DCAP/P/CIR/2022/0022 dated February 24, 2022*
12. *Circular No. MRD/DoP/SE/Cir- 06/2008 dated March 19, 2008*
13. *Circular No. CIR/MRD/DP/26/2012 dated September 26, 2012*
14. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2020/27 dated February 24, 2020*
15. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2020/27 dated February 24, 2020*
16. *Circular No. CIR/MRD/DP/ 26 /2012 dated September 26, 2012*
17. *Circular No. MRD/DRMNP/36/2012 dated December 19, 2012*
18. *Circular No. CIR/MRD/DRMNP/37/2013 dated December 19, 2013*
19. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2020/27 dated February 24, 2020*
20. *Circular No. MRD/DoP/SE/Cir-10/2008 dated April 17, 2008*
21. *Circular No. CIR/MRD/DRMNP/008/2018 dated January 08, 2018*
22. *Circular No. SEBI/MRD/DP/27/2013 dated September 12, 2013*
23. *Circular No. SEBI/HO/MRD/DP/CIR/P/2017/11 dated February 10, 2017*
24. *Circular No. MRD/DRMNP/37/2013 dated December 19, 2013*
25. *Circular No. CIR/MRD/DP/15/2014 dated May 15, 2014*
26. *Circular No. SEBI/HO/MRD2/DCAP/P/CIR/2021/628 dated September 07, 2021*
27. *Circular No. MRD/DoP/SE/Cir-08/2009 dated July 27, 2009*
28. *Circular No. MRD/DoP/SE/Cir- 11/2008 dated April 17, 2008*
29. *Circular No. CIR/MRD/DP/15/2010 dated April 28, 2010*
30. *Circular No. CIR/MRD/DRMNP/9/2013 dated March 20, 2013*
31. *Circular No. CIR/MRD/DP/34/2012 dated December 13, 2012*

Chapter 5: Exchange Traded Derivatives

S. No.	Circular/Communication Details
1	Circular No. SEBI/HO/MRD/DOPI/CIR/P/2018/161 dated December 31, 2018
2	Circular No. SEBI/HO/MRD/DRMNP/CIR/P/2018/155 dated December 17, 2018
3	CIR/MRD/DoP-1/P/00108/2018 July 05, 2018
4	SEBI/HO/MRD/DRMNP/CIR/78 May 04, 2018
5	SEBI/HO/MRD/DRMNP/CIR/P/2018/75 May 02, 2018
6	SEBI/HO/MRD/DP/CIR/P/2018/67 April 11, 2018
7	SEBI/HO/MRD/DP/CIR/P/2018/50 March 15, 2018
8	SEBI/HO/MRD/DRMNP/CIR/P/2018/27 dated February 20, 2018
9	CIR/MRD/DRMNP/008/2018 January 08, 2018
10	SEBI/HO/MRD/DP/CIR/P/2017/102 dated September 13, 2017
11	Circular No. SEBI/HO/MRD/DP/CIR/P/2017 /98 dated August 31, 2017
12	Circular No. SEBI/HO/MRD/DP/CIR/P/2017/63 dated June 28, 2017
13	SEBI/HO/MRD/DRMNP/CIR/P/2017/32 April 18, 2017
14	SEBI/HO/MRD/DP/CIR/P/2016/143 dated December 27, 2016
15	CIR/MRD/DRMNP/65/2016 dated July 15, 2016
16	SEBI/HO/MRD/DP/CIR/P/2016/60 June 22, 2016
17	March 09, 2016 - Introduction of Exchange Traded Cross Currency Derivatives contracts on EUR-USD, GBP-USD and USD-JPY currency pairs and Exchange Traded Option contracts on EUR-INR, GBP-INR and JPY-INR currency pairs.
18	January 15, 2016 - Revised Position Limits for Currency Derivatives Contracts.
19	July 13, 2015 - Review of minimum contract size in equity derivatives segment.
20	June 12, 2015 - Exchange Traded Cash Settled Interest Rate Futures (IRF) on 6 year, 10 year and 13 year Government of India (GoI) Security.
21	April 08, 2015 - Revision of limits relating to requirement of underlying exposure for currency derivatives contracts
22	October 21, 2014 - Modification of client codes of non-institutional trades executed on stock exchanges (All Segments)
23	September 15, 2014 - Position Limits for Mutual Funds in 10-year Interest Rate Futures (IRF)
24	January 20, 2014 - FII Position Limits in Exchange Traded Interest Rate Futures (IRF)
25	December 05, 2013 - Exchange Traded Cash Settled Interest Rate Futures (IRF) on 10-Year Government of India Security.
26	July 08, 2013 - Revised Position Limits for Exchange Traded Currency Derivatives.
27	March 20, 2013 - Acceptance of Corporate bonds and Government securities as collateral from FIIs
28	Dec 19, 2012 - Requirement of Base Minimum Capital for Stock Broker and Trading Member

S. No.	Circular/Communication Details
29	Nov 20, 2012 - Mini derivative (Futures & Options) contract on Index (Sensex & Nifty)
30	Jul 23, 2012 - Revision of Eligibility Criteria for Stocks in Derivatives Segment
31	May 23, 2012- Revised Position Limits for Trading Member (Banks) in Exchange Traded USD:INR derivative contracts
32	December 30, 2011–Interest Rate Futures on 2-year and 5-year Government of India Security
33	Aug 10, 2011-Short-collection/Non-collection of client margins (Derivatives Segments)
34	Jul 05, 2011-Modification of Client Codes of Non-institutional Trades Executed on Stock Exchanges (All Segments)
35	Jun 02, 2011-Liquidity enhancement schemes for illiquid securities in equity derivatives segment
36	May 13, 2011-Self Clearing Member in the Currency Derivatives Segment
37	March 7, 2011-Futures on 91-day Government of India Treasury-Bill (T- Bill)
38	Jan 11, 2011-Introduction of Derivative Contracts on Foreign Stock Indices
39	Oct 27, 2010- European Style Stock Options
40	Jul 30, 2010- Options on USD-INR Spot Rate
41	Jul 15, 2010- Physical Settlement of Stock Derivatives
42	Jul 07, 2010- Revised Exposure Margin for Exchange Traded Equity Derivatives
43	May 04, 2010- Introduction of Index options with tenure up to 5 years
44	Apr 27, 2010- Introduction of derivative contracts on Volatility Index
45	Jan 19, 2010- Currency Futures on Additional Currency pairs
46	Jan 11, 2010- Market Wide Position Limits across Stock Exchanges
47	Jan 08, 2010- Standardized lot size for derivative contracts on individual securities
48	Dec 22, 2009- Delivery Period for Interest Rate Futures
49	Nov 13, 2009- Expiry Date for Equity Derivative Contracts
50	Oct 23, 2009- Trading Hours on Stock Exchanges
51	Aug 28, 2009- Exchange traded Interest Rate Futures
52	Mar 24, 2009- Revised Position Limits for Exchange Traded Currency Derivatives
53	Dec 02, 2008- Cross Margining across Exchange traded Equity (Cash) and Exchange traded Equity Derivatives (Derivatives) segments
54	Nov 06, 2008- Issuance of Electronic Contract Notes in Equity Derivatives Segment
55	Oct 20, 2008- Revised Exposure Margin for Exchange Traded Equity Derivatives
56	Oct 15, 2008- Revised Exposure Margin for Exchange Traded Equity Derivatives
57	Oct 06, 2008 -Eligibility criteria for introduction of derivatives on shares
58	Aug 08, 2008- Extending calendar spread treatment till expiry of the near month contract

S. No.	Circular/Communication Details
59	Aug 06, 2008- Exchange Traded Currency Derivatives
60	Jan 15, 2008- Introduction of Volatility Index
61	Jan 11, 2008- Introduction of Index options with longer tenure
62	Dec 27, 2007- Introduction of mini derivative (Futures and Options) contract on Index - Sensex and Nifty
63	Sep 11, 2007- Circular on acceptance of Foreign Sovereign Securities as collateral from Foreign Institutional Investors (FIIs) for Exchange Traded Derivative Transactions
64	Feb 15, 2006- Clarification to Circular No. DNPD/Cir-31/2006 dated January 20, 2006
65	Jan 20, 2006- Modification of the Trading Member/FII/Mutual Fund position limits for stock based exchange traded derivative contracts
66	Jan 20, 2006- Review of the eligibility criteria of stocks for derivatives trading especially on account of corporate restructuring
67	Sep 14, 2005- Trading by Mutual Funds in Exchange Traded Derivative Contracts
68	Nov 22, 2004- Clarification on the definition of institutional trades and use of physical contract note
69	Sep 28, 2004- Modifications in the STP messaging formats on account of implementation of the Securities Transaction Tax STT
70	Jul 16, 2004- Risk containment measures, position limits and the broad eligibility criteria of Stocks and Index on which futures and options could be introduced
71	Jul 08, 2004- Clarification for circular no. DNPD/Cir-25/04 dated June 10, 2004
72	Jun 10, 2004- Transaction work flow for the system of Straight Through Processing in the Indian Securities Market and standardisation of the messaging formats
73	May 26, 2004- Straight Through Processing Service in the Indian Securities Market
74	Apr 01, 2004- Mandatory use of STP system for all institutional trades executed on the stock exchanges
75	Mar 09, 2004- Trading by FIIs and NRIs in Exchange Traded Interest Rate Derivative Contracts
76	Feb 25, 2004- Issuance of Electronic Contract Notes - Debt Market
77	Feb 23, 2004- Minimum contract size for Exchange traded derivative contracts
78	Feb 06, 2004- Recognition of credit ratings given by reputed foreign credit rating agencies
79	Feb 03, 2004- Issuance of Electronic Contract Notes
80	Jan 05, 2004- Scheme for introduction of Exchange Traded Interest Rate Derivative Contracts on a basket of Government Securities
81	Oct 29, 2003- Trading by FIIs and NRIs in Exchange Traded Derivative Contracts
82	Apr 29, 2003- Issuance of Contract Notes in electronic form
83	Apr 19, 2003 -Circular-Scheme for introduction of Exchange Traded Interest Rate Derivative Contracts
84	Mar 13, 2003- Monthly Reporting Format-Circular
85	Dec 18, 2002- Adjustment in stock option contracts and single stock future contracts at the time of corporate actions
86	Dec 18, 2002- Review of recommendations of Dr. L. C. Gupta Committee on Derivatives.

S. No.	Circular/Communication Details
87	Dec 18, 2002- Risk containment measures and broad eligibility criteria of stocks on which stock options and single stock futures could be introduced
88	Oct 03, 2002- Introduction of Straight Through Processing
89	May 13, 2002- Format of the Monthly Reporting Format
90	Feb 12, 2002- Scheme of FII Trading in all Exchange Traded Derivative Contracts
91	Nov 02, 200-1 Scheme for introduction of Single Stock Futures and the Risk Containment Measures
92	Aug 24, 2001- Reporting of derivative transactions to the media and the newspapers
93	Jun 21, 2001- Adjustment of Corporate Actions for Stock Option
94	Jun 20, 2001 -Reporting of option contracts to SEBI
95	Jun 20, 2001 -Risk containment measures for Stock Option
96	Feb 13, 2001 -SMDRP/Policy/Cir-10/2001
97	Dec 15, 2000 -Use of Digital Signature on Contract Notes
98	Dec 11, 2000- Risk containment measures for Option on Indices
99	Jun 20, 2000- Daily reports for trading and settlement of derivative trades
100	May 31, 2000- Circular No.8726
101	Jul 28, 1999 -Risk Containment Measures for the Index Futures Market
102	Dec 03, 1998- Client Registration Form, Client Agreement, Clearing Member - Trading Member Agreement and Risk Disclosure Document for Derivatives Segment
103	Jun 29, 1998- Circular No.1847- Guidelines on Conduct of Certification Examination
104	Jun 16, 1998- Derivatives trading in India
105	Circular No. SEBI/HO/MRD/CIR/P/2019/103 dated September 26, 2019
106	Circular No. SEBI/HO/MRD/DOP1/CIR/P/2019/128 dated November 08, 2019
107	Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2020/27 dated February 24, 2020
108	SEBI Email dated May 4, 2020 on Rationalisation of Strikes on Long dated options
109	Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2020/127 dated Jul 20, 2020
110	Circular No. SEBI/HO/MRD2_DCAP/CIR/2021/0598 dated July 20, 2021
111	Circular No. SEBI/HO/MRD2_DCAP/P/CIR/2021/626 dated September 07, 2021
112	Circular No. SEBI/HO/MRD2/DCAP/P/CIR/2022/0022 dated February 24, 2022
113	Circular No. SEBI/HO/MRD2/MRD2_DCAP/P/CIR/2022/90 dated June 28, 2022
114	Circular No. SEBI/HO/MRD/MRD-PoD-3/P/CIR/2023/11 dated January 10, 2023
115	Circular No. SEBI/HO/MRD/MRD-PoD-2/P/CIR/2023/016 dated February 01, 2023
116	SEBI Email dated May 4, 2020 on Rationalisation of Strikes on Long dated options
117	Circular No. CIR/MRD/DP/12/2014 dated April 07, 2014

S. No.	Circular/Communication Details
118	Circular No. CIR/MRD/DP/20/2014 dated June 20, 2014
119	Circular No. CIR/MRD/DP/17/2015 dated October 08, 2015
120	Circular No. SEBI/ HO/MRD/DOPI/CIR/P/2019/28 dated February 08, 2019
121	Circular No. SEBI/HO/MRD2_DCAP/CIR/2021/0598 dated July 20, 2021
122	Circular No. SEBI/HO/MRD2_DCAP/P/CIR/2021/626 dated September 07, 2021
123	Circular No. SEBI/HO/MRD2/DCAP/P/CIR/2022/0022 dated February 24, 2022
124	Circular No. SEBI/HO/MRD2/MRD2_DCAP/P/CIR/2022/90 dated June 28, 2022
125	Circular No. SEBI/HO/MRD/MRD-PoD-3/P/CIR/2023/11 dated January 10, 2023
126	Circular No. SEBI/HO/MRD/MRD-PoD-2/P/CIR/2023/016 dated February 01, 2023
127	SEBI Email dated May 4, 2020 on Rationalisation of Strikes on Long dated options

Chapter 6: Administration of Stock Exchanges and Clearing Corporations

1. *Circular No. SMD-II/11615/92 dated November 20, 1992.*
2. *Circular No. SMD/SED/6919/93 dated April 20, 1993.*
3. *Circular No. Ref.SMD-I/22532 dated October 19, 1993.*
4. *Circular No. SMD-II(N)/24456/93 dated December 7, 1993*
5. *Circular No. SMD/536/95 dated March 28, 1995*
6. *Circular No. Ref. SMD-II/52 dated January 10, 1996*
7. *Letter No. SMD/RCG/3737/96 dated August 13, 1996.*
8. *Circular No. SMD/POLICY/IECG/5694/96 dated December 20, 1996.*
9. *Circular No. SMD/POLICY/IECG/2-97 dated February 25, 1997.*
10. *Circular No. SMD/POLICY/CIRCULAR/3-97, dated March 31, 1997*
11. *Circular No. SMD/POLICY/CIRCULAR-27/97 dated November 05, 1997.*
12. *Circular No. SMD/POLICY/CIRCULAR-09/98 dated February 24, 1998.*
13. *Circular No. SMDRP/Policy/Cir-33/98 dated November 12, 1998.*
14. *Circular No. SMD/POLICY/CIR (DBA-II)-37/98 dated December 04, 1998.*
15. *Circular No. SMDRP/Policy/Cir - 25 /99 dated August 12, 1999*
16. *Circular No. SMD-II/POLICY/CIR-37/99 dated November 26, 1999.*
17. *Circular No. SMD-I/POLICY/CIR-40/99 dated December 16, 1999.*
18. *Circular No. SMD-II/ALLSE/CIR-02/2000 dated January 10, 2000*
19. *Circular No. SMDRPD/Policy/Cir-8/2001dated February 07, 2001*
20. *Letter No. LKS/229/2001 dated May 18, 2001*
21. *Circular No. SMDRP/Policy/Cir-41/2001 dated August 09, 2001.*
22. *Circular No. SMD/POLICY/CIR-2/2002 dated January 10, 2002.*
23. *Letter dated September 02, 2002.*
24. *Circular No. SMD/POLICY/CIR-4/2003 dated February 11, 2003.*
25. *Circular No. SMD/Policy/Cir-8/2003 dated March 4, 2003*
26. *Letter No. SMD/SEAD/9971/03 dated May 21, 2003*
27. *Circular No. SEBI/SMD/SE/Cir- 19/2003/02/06 dated June 02, 2003*
28. *Circular No. SEBI/MRD/SE/15958/2003 dated August 22, 2003*
29. *Letter No. MRD/DSA/6899/2004 dated April 07, 2004*
30. *Circular No. MRD/POLICY/CIR-33/2004 dated September 30, 2004.*
31. *Circular No. MRD/DOP/SE/Cir-5/2005 dated February 9, 2005.*
32. *Letters dated August 31, 2005 / September 21, 2005*
33. *Circular No. MRD/DSA/SE/CIR- 28 /2008 dated October 17, 2008*
34. *Letter dated November 6, 2008.*
35. *Letters dated February 20, 2009*
36. *Circular No. MRD/DoP/SE/Cir-10/2009 dated September 03, 2009*
37. *Circular No. MRD/DSA/SE/Cir-8/2010 dated April 1, 2010.*
38. *Circular No. SEBI/MRD/DSA-OIAE/Cir.09/2010 dated April 1, 2010*
39. *Circular No. MRD/DSA/17/2010 dated May 18, 2010*
40. *Circular No. SMD/MRD/DSA/24/2010 dated August 11, 2010*
41. *Circular No. CIR/MRD/DSA/29/2010 dated August 31, 2010*
42. *Circular No. CIR/MRD/DSA/29/2010 dated August 31, 2010*
43. *Master circular no. CIR/MRD/DSA/SE/43/2010 dated December 31, 2010*

44.
45. *Circular No. CIR/MRD/DSA/2/2011 dated February 09, 2011*
46. *Circular No. CIR/MRD/DSA/03/2012 dated January 20, 2012*
47. *Circular No. CIR/MRD/DSA/04/2012 dated January 20, 2012*
48. *Circular No. MRD/DSA/06/2012 dated February 21, 2012*
49. *Circular No. MRD/DSA/14/2012 dated May 30, 2012*
50. *Circular No. CIR/MRD/ICC/29/2012 date November 7, 2012*
51. *Circular No. MRD/DSA/31/2012 dated November 27, 2012*
52. *Circular No. CIR/MRD/DSA/33/2012 dated December 13, 2012*
53. *Circular No. CIR/MRD/ICC/8/2013 dated March 18, 2013*
54. *Circular No. CIR/MRD/ICC/20/2013 dated July 05, 2013*
55. *Circular No. CIR/MRD/ICC/21/2013 dated July 05, 2013*
56. *Circular No. CIR/MRD/ICC/29/2013 dated September 26, 2013*
57. *Circular No. CIR/MRD/ICC/30/2013 dated September 26, 2013*
58. *Circular No. MRD/DSA/31/2013 dated September 30, 2013*
59. *Circular No. MRD/DSA/33/2013 dated October 24, 2013*
60. *Circular No. MRD/DSA/18/2014 dated May 22, 2014*
61. *Circular No. MRD/DSA/33/2014 dated December 09, 2014*
62. *Circular No. MRD/DSA/05/2015 dated April 17, 2015*
63. *Circular No. MRD/DSA/01/2016 dated January 01, 2016*
64. *Circular No. MRD/DSA/CIR/P/2016/30 dated January 22, 2016*
65. *Circular No. SEBI/HO/MRD/DRMNP/CIR/P/2016/54 dated May 04, 2016*
66. *Circular No. MRD/DSA/CIR/P/2016/110 dated October 10, 2016*
67. *Circular No. SEBI/HO/MRD/DSA/CIR/P/2016/113 dated October 19, 2016*
68. *Circular No. MRD/DSA/CIR/P/2017/5 dated January 05, 2017*
69. *Circular No. MRD/DSA/CIR/P/2017/9 dated January 27, 2017*
70. *Circular No. SEBI/HO/DMS/CIR/P/2017/15 dated February 23, 2017*
71. *Circular No. SEBI/HO/MRD/DRMNP/CIR/P/2017/24 dated March 16, 2017*
72. *Circular No. MRD/DSA/CIR/P/2017/27 dated March 27, 2017*
73. *SEBI email dated May 30, 2017*
74. *Circular No. MRD/DSA/CIR/P/2017/92 dated August 01, 2017*
75. *Circular No. SEBI/HO/MRD/DP/CIR/P/2017/101 dated September 13, 2017*
76. *Circular No. SEBI/HO/MRD/DSA/CIR/P/2018/14 dated January 29, 2018*
77. *Circular No. CIR/MRD/DRMNP/CIR/P/2018/145 dated November 27, 2018*
78. *Circular No. SEBI/HO/MRD/DOP2DSA2/CIR/P/2019/13 dated January 10, 2019*
79. *Circular No. SEBI/HO/MRD/DOP2DSA2/CIR/P/2019/26 dated February 05, 2019*
80. *Circular No. SEBI/HO/MRD/DOP2DSA2/CIR/P/2019/31 dated February 15, 2019*
81. *Circular No. SEBI/HO/MRD/DRMNP/CIR/P/2019/55 dated April 10, 2019*
82. *SEBI email dated April 25, 2019 regarding clarifications on interoperability*
83. *Letter dated May 29, 2019*
84. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2019/145 dated November 28, 2019*
85. *Letter dated December 04, 2019*
86. *Circular No. SEBI/HO/MRD/DDAP/CIR/P/2020/16 dated January 28, 2020*
87. *SEBI email dated February 06, 2020*

88. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2020/45 dated March 23, 2020*
89. *Letter dated November 13, 2020*
90. *Circular No. SEBI/HO/MRD2/DCAP/CIR/P/2020/245 dated December 21, 2020*
91. *Circular No. SEBI/HO/MRD/DCAP/CIR/P/2021/23 dated March 03, 2021*
92. *Circular no. SEBI/HO/MRD1/ICC1/CIR/P/2022/94 dated July 04, 2022*
93. *Circular no. SEBI/HO/MRD/MRD-PoD-3/P/CIR/2022/173 dated December 16, 2022*
94. *SEBI letter dated January 5, 2023.*
95. *Circular No. SEBI/HO/MRD-PoD-3/P/CIR/2023/81 dated May 30, 2023*
96. *Circular no. SEBI/HO/MRD/MRD-POD-3/CIR/P/2023/104 dated June 26, 2023*

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